

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 66**

TO BE ANSWERED ON THE 7TH DECEMBER, 2022/ AGRAHAYANA 16, 1944 (SAKA)

CANCELLATION OF FCRA LICENSES OF NGOs

**66. SHRI DIGVIJAYA SINGH:
DR. AMEE YAJNIK:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reasons why the FCRA licenses of the Rajiv Gandhi Foundation (RGF) and Rajiv Gandhi Charitable Trust (RGCT) were cancelled, including details of the irregularities allegedly found during the probe;

(b) whether Government intends to reissue the licenses of these NGOs;

(c) if so, details and timelines thereof and if not, the reasons therefor; and

(d) the details of NGOs whose licenses have been cancelled during last five years, Statewise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The FCRA license of the Rajiv Gandhi Foundation (RGF) was cancelled under section 14 of the Foreign Contribution (Regulation) Act, 2010 (FCRA, 2010) due to violation of provisions under section 11 and conditions of registration under section 12(4)(a)(vi) of the FCRA, 2010. The FCRA license of the Rajiv Gandhi Charitable Trust (RGCT) was cancelled under section 14 of the FCRA, 2010 due to violation of provisions under sections 8(1)(a), 11, 17, 18, 19 and conditions of registration under section 12(4)(a)(vi) of the FCRA, 2010.

(b) & (c): In terms of provisions under section 14(3) of the FCRA, 2010, the association whose FCRA registration has been cancelled in terms of provisions

under section 14 of the FCRA, 2010 shall not be eligible for registration or grant of prior permission for a period of three years from the date of cancellation of registration.

(d): Details are tabulated below:-

S. No.	State/UT	Number of FCRA registration certificates cancelled during the last 05 years i.e. from 2017 to 2021.
1	Andaman and Nicobar Islands	4
2	Andhra Pradesh	622
3	Arunachal Pradesh	14
4	Assam	87
5	Bihar	441
6	Chandigarh	13
7	Chhattisgarh	49
8	Dadra and Nagar Haveli	2
9	Delhi	233
10	Goa	14
11	Gujarat	186
12	Haryana	50
13	Himachal Pradesh	29
14	Jammu and Kashmir	24
15	Jharkhand	139
16	Karnataka	375
17	Kerala	178
18	Madhya Pradesh	180
19	Maharashtra	734
20	Manipur	197
21	Meghalaya	29
22	Mizoram	15
23	Nagaland	47
24	Orissa	417
25	Pondicherry	22
26	Punjab	39
27	Rajasthan	163
28	Sikkim	4
29	Tamil Nadu	755
30	Telangana	280
31	Tripura	11
32	Uttar Pradesh	635
33	Uttarakhand	78
34	West Bengal	611
Total		6677